NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 06.

C.P. (IB)/963(MB)2021

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **30.04.2024**

NAME OF THE PARTIES **:** **Bridge And Building Construction Co. Pvt Ltd**

Vs

Runwal Realtors Private Limited

For FC : Adv. Amir Arsiwala a/w Adv. Ashwini Gawde and Adv. Nashra Siddiqui i/b. ASR & Associates

For CD : Adv. Atit Soni

IBC under Sec. 7

ORDER

At the request of Counsel for the FC, list this matter on **08.05.2024 for final hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//